[English]

## Mysterious Killer Disease

3324. SHRI M. V. CHANDRA-SHEKARA MURTHY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether any cause of the mysterious killer disease in the capital has been found out:
- (b) if so, the details thereof and if not, the steps taken to establish the cause of the disease;
- (c) whether the Doctors of Batra Hospital, New Delhi and its medical research centre claim to have found the reasons of the disease and diagnosis thereof;
- (d) if so, the details thereof and whether the claim has been counter checked; and
- (e) the steps proposed to be taken to modernise the testing system of blood etc. in various Government Hospitals in the capital to check the disease?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARADEVI SID-DHARTHA): (a) and (b) There is no mystry about the disease. It has been diagnosed as Heat-Hyper-Pyrexia.

- (c) and (d) Batra Hospital, New Delhi, have treated Viral Encephalitis called Herpese Simplex Encephalitis, which is a different disease altogether.
- (e) Government hospitals have good testing system of blood.

## Amendments to Copyright Act

3325. SHRI SATYAGOPAL MISRA: Will the Minister of HUMAN RESOURCE DEVELOP-MENT be pleased to state:

- (a) whether the Government propose to amend the Copyright Act, so as to preserve the authenticity of the writings of Vishwakavi Rabindra Nath Tagore;
  - (b) if so, the details thereof; and
  - (c) if not, the reasons therefor?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c) The provisions of the Copyright Act, 1957 are being reviewed comprehensively.

## Shramik Vidyapeeths in Andhra Pradesh

3326. SHRI SOBHANADREES-WARA RAO VADDE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of Shramik Vidyapeeths alongwith their location functioning in Andhra Pradesh;
- (b) whether the Government propose to open Shramik Vidyapeeths at Kakinada and Eluru during the Eighth Plan period;
  - (c) if so, the details thereof; and
  - (d) if not, the reasons therefor?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) There are Five Shramik Vidyapeeths working in Andhra Pradesh. They are located in Visakhapatnam, Vijaywada, Guntur, Hyderabad & Ranga Reddy.

- (b) No, Sir.
- (c) Does not arise, Sir.
- (d) No proposal has been received either from the State Government of Andhra Pradesh or from any voluntary organisation.

## Wasteland and Pastures

3327. SHRI V. SUBHANADREES-WARA RAO VADDE: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the latest estimated extent of cultivable wasteland, fallows and pastures; state-wise;
- (b) the steps taken to bring these lands under cultivation/Tree cover during the Seventh Five Year Plan period;
- (c) the target fixed and the actual results achieved in this respect, Statewise; and

(d) the amount spent thereon, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRON-MENT AND FORESTS (SHRI KAMAL NATH): (a) The extent of wastelands in the country, including cultivable wastelands. fallows and pastures, according to one estimate, is given in the attached Statement-I.

(b) to (d) Under the Wastelands Development Programme, the thrust is on undertaking afforestation and tree planting activities, specially for raising fuelwood and fooder, on degraded lands. The statewise targets and achievements of afforestation and tree-planting during the VII Five Year Plan are given in the attached Statement-II. The amounts spent State-wise on these activities during the VII Five Year Plan is given in the attached statement-III.

STATEMENT-I
Estimates of wastelands in India (in lakh hectares)

States/UT										Total	
Andhra Pradesh		<del></del>			· · ·		· .				114.16
Assam											17.30
Bihar											54.58
Gujarat											78.36
Haryana	:		•			·	·	-	· ·		24.78
Himachal Prades	h .	•	•	•	•	•	•		•		19.58
lammu and Kash	mir	•	•	•	•	•	•	•	•	•	15.65
Karnataka .		•	•	•	•	•	•	•	•	•	91.65
Kerala	•	•	•	•	•	•	•	•	•	•	12.79
Madhya Pradesh	•	•	•	-	•	•	•	•	•	•	201.42
Maharashtra .	•	•	•	•	•	•	•	•	•	•	144.01
Manipur .	•	•	•	•	•	•	•	•	•	•	14.38
Meghalaya	•	•	•	•	•	•	•	•	•	•	19.18
Vagaland	•	•	•	•	•	•	•	•	•	•	13.86
Orissa	•		•	•	•	•	•	•	•	•	63.84
Punjab	•	•	•	•	•		•	•	•	•	12.30
Rajasthan	•	•	•	•	•	•	•	•	•	•	100.24
Sikkim		•	•	•	•	•	•	•	•	•	199.34
ramil Nadu				•	•	•				•	2.81
Tanni Nagu .	•	•		•		•		•	•	•	80.61
Tripura	•			•	•			•		•	9.73
Uttar Pradesh				-		•					80.61
West Bengal			-								25.36
UTs .	•										36.04
								7	otal		1295.74

N. B.—The above estimate is not based on a country-wise survey of all wastelands in the country.

<sup>91-</sup>L/B(N)403LSS-8